(b) if so, whether Government has taken any action in this regard; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) There is no proposal to constitute a separate central police force to prevent hoarding in the country.

(b) and (c) Do not arise.

Steps to strengthen the security of jails

3089. SHRIMATI SAROJINI HEMBRAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has taken any stringent steps to strengthen the security of various jails in the country;

(b) if so, the details thereof; and

(c) the reasons for the security lapse in jails by which incidents of escaping of notorious criminals are happening invarious jails?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) 'Prisons' is a State subject under Entry 4 of List II of the Seventh Schedule to the Constitution of India. However, considering the importance of prison administration, the Government of India has been providing support to State Governments to improve the security measures in Jails and have advised them through various advisories to strictly follow the provisions of Jail Manual and to adopt foolproof measures to avoid incidents of Jail break. Advisories were issued to States/UTs on 21.09.1998 and 28.4.2015 for adopting measures for improvement of security arrangements of jails. These are available on MHA's website at link: *http://mha1.nic.in/PrisonReforms/advisiory.html.*

Besides the above, Model Prison Manual, 2016 encompassing various aspects of prison administration, including custodial management and inspection of prisons etc., has also been circulated recently to all States/UTs for their guidance and adoption.

Granting of Indian citizenship to brides from Pakistan

3090. SHRI CHUNIBHAI KANJIBHAI GOHEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has received requests from the brides of Pakistan origin who got married in Veraval, Gujarat to grant Indian citizenship; and

(b) if so, what action has been taken on such requests along with the details of these requests?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) The Government has received cases of requests from the brides of Pakistan origin who got married in Veraval for grant of Citizenship. Action has been initiated under the provisions of Citizenship Act, 1955 and the rules made thereunder.

Suicide due to humiliation and torture by CBI

3091. SHRI AMAR SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the suicide notes written by Ex. DG, Corporate Affairs and his son stating that they ended their lives following the systematic and sustained humiliation and torture by CBI involved in the probe against them;

(b) if so, the details thereof including the names of CBI officials involved in their torture which resulted in the suicides of all members of his family; and

(c) the action Government has taken against these officials?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) An enquiry is being conducted by a senior Joint Director level officer in CBI and the enquiry is in progress.

Cyber forensic training and investigation labs

3092. SHRI TIRUCHI SIVA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is considering setting up more cyber forensic training and investigation labs, other than the ones established in the States of Kerala, Assam, Mizoram, Nagaland, Arunachal Pradesh, Tripura, Meghalaya, Manipur and Jammu and Kashmir; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Setting up of more cyber forensic training and investigation labs is an ongoing process including upgrading the existing facilities in States/Union Territories, depending on the requirement, availability of funds and other resource under the Government's cyber crime prevention initiatives.